

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.597
TO BE ANSWERED ON 18TH NOVEMBER, 2016**

MEDICINAL PLANTS

**597. SHRI RAM CHARAN BOHRA:
SHRI A.T. NANA PATIL:
SHRI DHARAMBIR:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) whether the Government has conducted any comprehensive study on the availability of medicinal/fragrant plants and herbs in the country, if so, the details and outcome thereof, State/UT-wise;

(b) the details of steps taken/proposed to be taken by the Government for identification, documentation, conservation/ protection, cultivation, commercial exploitation and constant management of medicinal/fragrant plants and herbs in the country, State/UT-wise;

(c) the details of funds allocated/ released/utilised thereunder during each of the last three years and the current year, State/UT-wise;

(d) whether the Government has received a number of proposals from various States and institutions to setup herbal gardens, if so, the details thereof State/UTwise including Maharashtra along with the action taken by the Government thereon; and

(e) other measures taken/proposed to be taken by the Government for setting up herbal gardens in the country, State/UTwise and locationwise?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): The Botanical Survey of India (BSI), an organization under Ministry of Environment, Forests and Climate Change, Government of India, has been carrying out survey, identification and documentation of all plant resources of the country including medicinal / fragrant / aromatic plants and herbs. As per BSI estimate more than 8,000 species of medicinal / fragrant / aromatic plants and herbs are found in the country.

The National Medicinal Plants Board (NMPB), Ministry of AYUSH has also conducted a study through an organisation viz. Foundation for Revitalisation of Local Health Traditions (FRLHT), Bangalore and developed a database on Indian Medicinal Plants which contain information about the habitat and therapeutic uses of more than 7,000 medicinal plants species. This database is in public domain (www.medicinalplants.in).

(b) & (c): The NMPB since its inception in year 2000 has been implementing various schemes / programmes for overall development of the medicinal plants sector in the country. Presently, the NMPB is implementing following schemes on Conservation, Development and Sustainable Management of Medicinal Plants throughout the country:

- I. Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants” aimed at providing project based support for survey, inventorization, *in-situ* conservation through development of Medicinal Plants Conservation and Development Areas (MPCDAs), *ex-situ* conservation through establishment of herbal gardens, linkage with Joint Forest Management Committees (JFMCs) / Panchayats / Biodiversity Management Committee (BMC) for value addition activities like drying, grading, storage, primary processing and Research & Development etc. The scheme is being implemented since 2008 and continued during the 12th Plan.

- II. Centrally Sponsored Scheme of National AYUSH Mission (NAM) having a component on Medicinal Plants which is primarily aimed at supporting cultivation of medicinal plants on farmers land with backward linkages through establishment of nurseries for supply of quality planting material, and forward linkages for post-harvest management. The cultivation of medicinal plants is supported by providing financial assistance as subsidy to farmers through the identified implementing agency of concerned state. The financial assistance is provided as per the State Annual Action Plan approved for concerned State. Prior to NAM Scheme, the cultivation of medicinal plants was being supported under Centrally Sponsored Scheme of “National Mission on Medicinal Plants” of NMPB implemented from years 2008-09 to 2014-15.

The details of funds allocated / released / utilised under both the above schemes during each of the last three years and the current year, State/UT-wise is at **Annexure-I & II**.

(d) & (e): The NMPB under its "Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants" provides support for establishing various kind of herbal gardens such as those of National / State importance and at the level of Regional / Institutional / College / School and Homes throughout the country including State of Maharashtra. The project based financial assistance in this regard is provided as per the operational scheme guidelines.

As per the scheme guidelines, the project proposals received from different states are considered by Project Screening Committee (PSC) and approved in Standing Finance Committee (SFC) of NMPB. During last three financial years and the current year, more than 250 project proposals on various kind of herbal gardens were received of which 72 project proposals has been approved. The State/UT-wise detail is at **Annexure-III**.

Annexure-I

The State / UT-wise details of project based funds released and utilized under Central Sector Scheme for "Conservation, Development and Sustainable Management of Medicinal Plants" during each of the last three financial years and current financial year:

(Rs. In Lakhs)

S.No.	State/UT	2013-14		2014-15		2015-16		2016-17
		Fund Released	Fund Utilized	Fund Released	Fund Utilized	Fund Released	Fund Utilized	Fund Released
1.	Andhra Pradesh	194.10	77.32	761.93	701.43	26.25	10.85	44.38
2.	Arunachal Pradesh	4.95	-	-	-	79.09	24.13	171.46
3.	Assam	29.00	29.00	-	-	175.26	-	41.53
4.	Chhattisgarh	374.07	312.05	222.36	133.95	171.67	-	133.96
5.	Delhi	87.86	82.85	114.12	42.48	118.53	24.64	89.10
6.	Goa	-	-	-	-	25.00	-	8.63
7.	Gujarat	133.15	59.55	238.22	-	143.22	-	435.46
8.	Haryana	10.87	10.87	4.69	4.69	-	-	100.05
9.	Himachal Pradesh	40.44	40.44	272.74	90.98	165.85	19.26	35.81
10.	Jammu & Kashmir	175.09	132.33	31.19	31.19	10.87	3.89	10.01
11.	Jharkhand	-	-	618.00	568.16	86.87	-	-
12.	Karnataka	281.21	281.21	917.39	713.64	168.35	7.92	44.53
13.	Kerala	161.88	161.87	159.72	60.73	252.24	-	115.24
14.	Madhya Pradesh	1338.91	905.91	11.24	6.24	632.55	8.34	299.80
15.	Maharashtra	661.59	649.59	351.72	193.66	794.59	-	367.64
16.	Manipur	13.00	13.00	17.20	6.20	452.91	-	28.53
17.	Mizoram	174.90	174.90	11.00	-	176.18	-	30.00
18.	Nagaland	99.35	99.35	87.77	5.01	19.58	-	30.00
19.	Orissa	97.10	72.00	31.00	22.00	72.02	-	65.00
20.	Punjab	39.01	22.00	-	-	8.00	8	108.07
21.	Rajasthan	684.37	681.37	320.53	118.99	457.99	106.88	485.97
22.	Sikkim	547.38	547.38	611.82	1.00	302.56	-	-
23.	Tamil Nadu	190.28	190.28	8.40	2.40	117.04	22.84	110.85
24.	Tripura	-	-	216.43	2.99	130.42	2.09	47.00
25.	Uttar Pradesh	188.53	35.84	37.71	-	79.35	15.63	-
26.	Uttarakhand	133.15	130.28	150.63	68.02	203.41	-	139.33
27.	West Bengal	109.00	23.00	521.23	-	20.48	10.23	86.15
28.	Andaman & Nicobar	41.27	41.27	-	-	-	-	50.39
29.	Chandigarh	5.00	5.00	-	-	10.00	10.00	21.00
30.	D&N Haveli	-	-	-	-	-	-	28.19
31.	Lakshadweep	-	-	5.00	-	15.00	-	-
32.	Telangana	-	-	12.00	-	379.70	25.00	-
33.	Pondicherry	1.80	1.80	-	-	-	-	-
	Total	5817.26	4780.46	5734.04	2773.76	5294.98	299.70	3128.08

Annexure-II

The State / UT-wise details of the fund released and utilized under Centrally Sponsored Scheme of "National Mission on Medicinal Plants" during 2013-14 and 2014-15 and under National AYUSH Mission (NAM) Scheme during 2015-16 and 2016-17

(Rs. in lakhs)

S.No	Name of State	2013-14		2014-15		2015-16	2016-17
		Fund released	Fund utilised	Fund released	Fund utilised	Fund released	Fund approved
1.	Andhra Pradesh	963.63	708.60111	1200.61	500.23857	133.78	457.16
2.	Arunachal Pradesh	118.65	118.65	-	-	-	42.779
3.	Assam	-	-	-	-	-	120.239
4.	Chhattisgarh	-	29.94307 (fund utilized from the grant released during 2011-12)	-	-	-	-
5.	Gujarat	-	-	172.25	-	168.415	212.189
6.	Goa	-	-	-	-	-	14.47
7.	Haryana	171.14	42.37	87.5	31.81	51.6788	69.188
8.	Himachal Pradesh	97.54	-	-	-	61.981	56.82
9.	Jammu and Kashmir	-	44.936 (fund utilized from the grant released during 2009-10)	-	-	54.893	55.17
10.	Karnataka	216.71	134.1522	110.82	68.163	137.204	203.331
11.	Kerala	264.27	264.27	-	-	126.522	168.681
12.	Madhya Pradesh	526.43407	364.30046	507.3	2.87	306.905	496.382
13.	Maharashtra	682.44	608.21685	589.88	400	205.877	-
14.	Manipur	105.96	105.96	73.06	73.06	60.8	70.875
15.	Meghalaya	-	-	172.62	-	-	-
16.	Mizoram	18.28	18.28	57.72	57.72	14.384	-
17.	Nagaland	175.88	175.88	102.06	102.06	60.414	-
18.	Orissa	150.66	99.89495	191.53	-	-	117.548
19.	Punjab	-	-	-	-	-	129.66
20.	Rajasthan	28.87	2.75	42.51	11.06	113.532	226.055
21.	Sikkim	137.59	97.74	77.24	103.05592	30.731	-
22.	Tamil Nadu	1022.6698	1078.28 (1022.6698 lakh actual released 2013-14 + Rs. 55.6102 unspent balance of 2011-12)	926.57	926.568	144.224	252.725

23	Telangana	-	-	-	374.897 (utilized out of * 531.21 lakhs transferred by Andhra Pradesh to Telangana)	111.316	150.835
24	Tripura	-	-	53.23	-	36.064	-
25	Uttar Pradesh	424.36	25.41213	-	174.3	720.012	-
26	Uttarakhand	278.86	273.55697	202.03	191.8825	60.46	70.024
27	West Bengal	-	243.70717 (fund utilised from the grant released during 2010-11)	-	-	180.631	184.941
	Total	5383.94	4436.90	4566.93	3017.6850	2779.8238	3099.072

Note:- From Financial Year 2015-16 the funds are being released under the National AYUSH Mission (NAM) Scheme of Ministry of AYUSH

Annexure-III

State/UT-wise details of proposal received and approved on various kind of Herbal Gardens under NMPB's Central Sector Scheme for "Conservation, Development and Sustainable Management of Medicinal Plants" during the last three years and the current year

S. No.	State	Number of Proposal Received	Number of Proposal Approved
1.	Andhra Pradesh	11	4
2.	Arunachal Pradesh	1	1
3.	Assam	3	0
4.	Chhattisgarh	5	0
5.	Delhi	20	7
6.	Goa	7	4
7.	Gujarat	13	6
8.	Haryana	1	1
9.	Himachal Pradesh	4	0
10.	Jammu & Kashmir	7	2
11.	Jharkhand	2	1
12.	Karnataka	5	2
13.	Kerala	29	10
14.	Madhya Pradesh	7	1
15.	Maharashtra	25	9
16.	Manipur	30	1
17.	Meghalaya	1	0
18.	Nagaland	4	1
19.	Punjab	1	1
20.	Rajasthan	21	2
21.	Sikkim	1	1
22.	Tamil Nadu	19	4
23.	Uttar Pradesh	15	1
24.	Uttarakhand	23	6
25.	West Bengal	12	3
26.	Andaman & Nicobar	2	1
27.	Telangana	7	3
28.	Pondicherry	3	0
		279	72